(c) and (d) As per the sub-section (2) of section 112 of the Motor Vehicles Act, 1988, the State Government or any authority authorised in this behalf by the State Government may, if satisfied that it is necessary to restrict the speed of motor vehicles in the interest of public safety or convenience or because of the nature of any road or bridge, by notification in the Official Gazette, and by causing appropriate traffic signs to be placed or erected under section 116 at suitable places, fix such maximum speed limits or minimum speed limits as it thinks fit for motor vehicles or any specified class or description of motor vehicles or for motor vehicles to which a trailer is attached, either generally or in a particular area or on a particular road or roads.

## Driver training institute and Vehicle Inspection and Certification centre

†584. SHRI AMAR SHANKAR SABLE: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether Government has implemented any scheme to open Model Driving Training Institute and Vehicle Inspection and Certification centre in various States;
- (b) if so, the amount provided to various States including Maharashtra during the last three years for this purpose; and
  - (c) the purposes for which above amount has been used, and the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MANSUKH MANDAVIYA): (a) Yes Sir, Inspection and Certification (I & C) Centres and Institute of Driver Training and Research (IDTR) are two schemes being implemented by the Ministry of Road Transport and Highways.

(b) and (c) The Government is implementing the Scheme for setting up of Inspection and Certification Centres and setting up of Institute of Driver Training and Research. Funds are provided to the States/UTs for setting up such centre. So far, the Ministry has sanctioned 19 Inspection and Certification Centre for setting up one each in 19 States/UTs. Also 29 Model Driving Training Institute (IDTR) have been sanctioned in the country. The amount as provided to various States/Executing Agency is given in the Statement (See below). In last 3 years 10 I&C Centres have been sanctioned in various States. Also 8 IDTRs have been sanctioned in last 3 years. The list of such centres and amount is given in the above Statement.

<sup>†</sup> Original notice of the question was received in Hindi.

## to [RAJYA

A. Fund released under the scheme for setting up of inspection and certification centres

| Sl. | Name of the State/location         | Total sanction      | Fund released so |
|-----|------------------------------------|---------------------|------------------|
| No. |                                    | Amount (₹ in lakhs) | far (₹ in lakh)  |
| 1.  | Kolkata, West Bengal               | 1440                | 106.00           |
| 2.  | Cuttak, Odhisha                    | 1440                | 108.00           |
| 3   | Raipur, Chhattisgarh               | 1440                | 50.00            |
| 4.  | Eddappal, Kerala                   | 1575                | 110.00           |
| 5.  | Punjab                             | 1440                | 110.00           |
| 6.  | Jammu and Kashmir                  | 1440                | 50.00            |
| 7.  | Nagaland                           | 1440                | 300.00           |
| 8.  | Puducherry                         | 1575 (1440)         | 150.00           |
| 9.  | South Himen, Mizoram               | 1550 (1440)         | 110.00           |
| 10. | Sarmasa, Ranipool, Gangtok, Sikkim | 1440                | 110.00           |

B. Fund released under the scheme for setting up of institute of driver training and research

| S1. | Name of the State | Central assistance/Date of sanction/ | Amount released |
|-----|-------------------|--------------------------------------|-----------------|
| No. |                   | completion period (₹ in crore)       | (₹ in lakh)     |
| 1.  | Andhra Pradesh    | 16.345                               | 150.00          |
|     |                   | 19.02.2016                           |                 |
| 2.  | Chhattisgarh      | 17.00                                | 150.00          |
|     |                   | 04.08.2015                           |                 |
| 3.  | Telangana         | 16.48                                | 150.00          |
|     |                   | 28.12.2015                           |                 |
| 4.  | Maharashtra Latur | 16.9462                              | 1150.00         |
| 5.  | Manipur           | 13.00 (approx)                       | 120.00          |
| 6.  | Jammu and Kashmir | 17.00                                | 150.00          |
| 7.  | Jharkhand         | 18.56                                | 150.00          |
| 8.  | Sikkim            | 18.55                                | 150.00          |